

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

E.P. NO. 04 OF 2018 IN
APPEAL NO. 343 OF 2016

Dated: 24th April, 2019

Present : Hon'ble Mr. Justice N.K. Patil, Judicial Member
Hon'ble Mr. Ravindra Kumar Verma, Technical Member

In the matter of:

Balarch Renewable Energy Pvt. Ltd.

... Petitioner (s)

Vs.

Haryana Electricity Regulatory Commission & Anr.

... Respondent(s)

Counsel for the Petitioner (s)

:

Mr. Anand K. Ganesan

Counsel for the Respondent(s)

:

Mr. Nishant Ahlawat for R-1

Mr. Aditya Singh for R-2

ORDER

Admit.

The learned counsel appearing for both the parties submitted that the pleadings are complete.

Submissions of the learned counsel appearing for both the parties, as stated above, are placed on record.

List the matter for hearing on **11.07.2019** as agreed by the learned counsel appearing for both the parties.

(Ravindra Kumar Verma)

Technical Member

mk/bn

(Justice N.K. Patil)

Judicial Member